

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 220 of 2013 & IA No. 300 of 2013

Dated : 11th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Himalaya Power Producers Association ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Pushpinder Singh (Officer)

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R-1
Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the respondents undertake to file their respective written submissions by 30th April, 2014 after serving copy on the other side. Learned counsel for the appellant submits to file his written submissions by 7th May, 2014 after serving copy on the other sides.

Post the matter for reporting compliance on **9th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member